

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI.

CP-05/2001 in  
OA-1721/95

16

New Delhi this the 12th day of March, 2001.

Hon'ble Sh. S.R. Adige, Vice-Chairman(A)  
Hon'ble Dr. A. Vedavalli, Member(J)

Sh. Satya Narayan,  
S/o Sh. Pawan,  
R/o H.No.641-E Block,  
Mangol Puri,  
New Delhi.

.... Petitioner

(through Sh. B.S. Mainee, Advocate)

Versu

1. Sh. S.P. Mehta,  
General Manager,  
Northern Railway,  
Baroda House,  
New Delhi.

2. Sh. Om Prakash,  
Divl. Railway Manager,  
Northern Railway,  
Moradabad.

..... Respondents

(through Sh. D.K. Srivastava, proxy for Sh. VSR  
Krishna, Advocate)

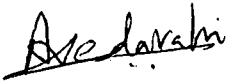
ORDER (ORAL)

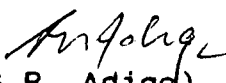
Hon'ble Sh. S.R. Adige, Vice-Chairman(A)

Heard both sides.

Sh. Mainee has shown us a photocopy of  
Cheque No. 00254 dated 05.03.2001 of Rs. 1,80,708/-,  
the payment in full which respondents were required to  
make to petitioner.

In view of the above, CP-05/2001 dropped.  
Notices discharged.

  
(Dr. A. Vedavalli)  
Member(J)

  
(S.R. Adige)  
Vice-Chairman(A)